

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.08.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittalala
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For submission IRP report	Sec 9 of I&B Code 2016	Vishwas Concrete Pvt Ltd	Perikal Arjun J Sagar Associates	Pranee Infrastructures Pvt Ltd	Shri Sampanth Kumar T k Advocate Shri Vinod Sunder Raman, IRP

ADVOCATE FOR PETITIONER/s: _____

ADVOCATE FOR RESPONDENT/s:
Vinod Sunder Raman, IRP in person
9845284410

Handwritten signature

ORDER

Heard Shri Vinod Sunder Raman, learned IRP in person.

Post the case on 06.09.2019.

Handwritten signature
Member (T)

Krishna

Verified

Handwritten signature
Member (J)

Handwritten signature
Court Officer